

(a) whether allotment of plots and flats in Sarva Priya Vihar, New Delhi have been made in accordance with the Delhi Cooperative Societies Act, 1972;

(b) the details of elections held during the last three years to its Managing Committees;

(c) whether the elections were held in accordance with the norms laid down in the statute and duly supervised by the Returning Officer; and

(d) if not, the reasons thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI):
(a) Yes, Sir.

(b) The last three elections were held on 23.2.86, 10.10.87 and 18.9.88.

(c) and (d). The elections have been held in accordance with the norms and procedure laid down in the Delhi Cooperative Societies Act, 1972. Elections of Cooperative Housing Societies are not required to be conducted under the supervision of a Returning Officer appointed by the Registrar of Cooperative Societies in terms of Section 31 (1) of Delhi Cooperative Societies Act, 1972.

Export of Cotton

8831. SHRI PRAKASH V. PATIL: Will the Minister of TEXTILES be pleased to

state:

(a) whether the export of cotton has picked up to provide adequate support to the cotton growers of Maharashtra and Gujarat;

(b) if so, the quantity of cotton exported from each of these two States during each of the last three years;

(c) the quantity of of exportable cotton which could not be exported during each year; and

(d) the steps taken to step the exports?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) Government have allotted an export quota of 20,000 bales of extra long staple cotton to Maharashtra State Co-operative Cotton Growers & Marketing Federation. No specific export quota has been allotted to any State. The current market prices of cotton are ruling well above minimum support levels thereby providing adequate returns to the growers.

(b) and (c). The export quota allotted to Gujarat & Maharashtra Federations and the quantity shipped during the last three years is given in the statement below.

(d) The exports depend on the availability of exportable surplus and international and domestic prices.

STATEMENT

	1986-87		1987-88		1988-89	
	Qty. allotted	Shipped	Qty. allotted	Shipped	Qty. allotted	Shipped
Maharashtra	155000	555000 (436000 of 1985-86 crop and 119000 of 1986-87 crop)	Nil	Nil	20000	Nil
Gujarat	30000	47000 (17000 of 1985-86 crop and 30000 of 1986-87 crop)	Nil	Nil	Nil	Nil